

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. T.A. 116/1996  
CR. 875-W/83

Date of order : 27.08.99

Present : Hon'ble Mr. D. Purkayastha, Judicial Member  
Hon'ble Mr. G.S. Maingi, Administrative Member

SUBHABRATA CHAKRABORTY

VS.

UNION OF INDIA AND ORS.

For the applicant : None

For the respondents : Mrs. U. Sanyal, counsel

O R D E R

When the matter is taken up for hearing, none appears on behalf of the applicant. Mrs. U. Sanyal is present on behalf of the respondents.

2. It appears from the record that none appeared for the applicant on earlier occasions though notice has been issued by this Tribunal. So, we are satisfied that the applicant is no more interested to proceed with the case.

3. In view of the above, the application is dismissed for default of the applicant.

*G.S. Maingi*  
( G.S. MAINGI )  
MEMBER(A)

*D. Purkayastha*  
( D. PURKAYASTHA )  
MEMBER(J)

S.M.